

DIVISION BENCH
COURT - I

S-12

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/139(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

IN THE MATTER OF	DIPCO PRIVATE LIMITED
UNDER SECTION	SEC. 230-232, SEC 234

Appearance via video conference/physically

For the Petitioner

Mrs. Manju Banerjee, Adv.

Ms. Aisha Amin, Adv.

ORDER

1. Ld. Counsel for the petitioner present.
2. Heard. **Reserved for order.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**